

GOVT. OF BIHAR
RESIDENTIAL EXCISE & PROPERTIES
MUSAFFARPUR SCHEMULI
COURT FEE
Authorization No. 387E



STAMP DUTY
00000
Rs. 0000100=

BIHAR
JUGCHAND
05/09/2015
BIHAR

05/09/2015

From.....95-KAMTA.....Constituency (Name of the Constituency)

I, ASHOK KUMAR SINGH son of LATE RAM LAKSHAN CHANDRA
Age.....52.....years, resident of Sadarpur, P.O. Kallua Musaffarpur, Dist. - Musaffarpur
(Mention full postal address) candidate at the coming
election, do hereby solemnly affirm and state on oath as under:-
(Strike out whichever is not applicable)

(1) I am a candidate set up by.....496 29316.....(name of the political party) I am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AEUP 9127 F	2012-13	4,39,398/-
2.	Spouse-	ANLPD 3944 C	2012-13	3,27,950/-
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Tr. No. 284/15, Tr. No. 1410/15, Tr. No. 1037/14 Tr. No. 246/05, Tr. No. 2285/15 Muzaffarpur case No. 244/08 dt. 31-07-08
(b)	Name of the court, Case No. and Date of order taking cognizance :	Sri Sunil Kumar Singh S.M. 1st class S.D.J.M. West-Muzaffarpur Pratap Kumar Singh 1st class Prasad Singh 1st class Muzaffarpur, 31-07-08
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26): NO

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

5) That I give below the details of assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	₹ 1,00,000/-	₹ 2,00,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<u>FDRs</u> 2,19,64,52/- <u>Savings</u> 5,23,52/- <u>Fixed</u> 6,81,01,37/-	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL	NIL NIL NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	<u>LIC</u> 17,29,10,00/-	36,48,000/-	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO 04/2018 3507 1983 PVS-6 Tractor 2014 6004 3000000000 1000000000	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	60 gms 8,60,000/-	250 gms 6,00,000/-	NIL	NIL	NIL



(v) Any other assets such as value of claim/interest	Prop, Tr, Ltd Form 1040-10				
(vi) Gross Total value	545 26,531,500	4,44,000	NIL	NIL	NIL

3. Details of Immovable assets:

- (Notes: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	16-38 Homs	List attached	NIL	NIL	NIL
	Survey number(s)	List attached				
	Area (Total measurement in acres)	16-38 Homs	1.49 Homs	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
	Date of purchase in case of self acquired property	List attached	List attached	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	2,01,81,000/-	17,46,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	List attached	List attached	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	2 Homs 95 1/4 BHA	01 Homs 99 1/2 BHA	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
	Date of purchase in case of self acquired property	List attached	List attached	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	22,77,000/-	22,76,500/-	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments)					
	Location(s)	NIL	Kochu Puzhuvu	NIL	NIL	NIL
	Survey number(s)		371, 310, 302			
	Built up Area (Total measurement in sq. ft.)	NIL	7304 sq ft 7324 sq ft		NIL	NIL



Is the inherited property (Yes or NO)	NO	NO	NIL	NIL	NIL
Date of purchase in case of self acquired property	NIL	12.05.2014 20.09.2000 20.05.2002	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NIL	1,58,50,000/-	NIL	NIL	NIL
Any Investment on the property by way of development, construction etc.	NIL	75,75,000/-	NIL	NIL	NIL
Approximate Current market value	NIL	1,27,60,000/-	NIL	NIL	NIL
(iv) Residential Buildings (including apartments,)	Siddhant Rajivdhan	Kalpana Rajivdhan			
- Location(s)	1463, 1464, 1465, 1466	3096, 3097	NIL	NIL	NIL
- Survey number(s)					
Area (Total measurement in sq. ft.)	06 Katta	3520 Sq. ft.	NIL	NIL	NIL
Built up Area (Total measurement in sq. ft.)	5780 Sq. ft.	1760 Sq. ft.	NIL	NIL	NIL
Whether inherited property (Yes or NO)	Yes	NO	NIL	NIL	NIL
Date of purchase in case of self acquired property	NO	27.03.2014	NIL	NIL	NIL
Cost of property (in case of purchase) at the time of purchase	NO	19,00,000/-	NIL	NIL	NIL
Any Investment on the land by way of development, construction etc.	1,15,00,000/-	NO	NIL	NIL	NIL
Approximate Current market value	1,15,00,000/-	51,00,000/-	NIL	NIL	NIL
(v) Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi) Total of Current Market Value of (i) to (v) above	18,64,99,500/-	5,31,50,000/-	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	BPO, Riser for				
	Name of Bank or FI	14,55,25,56	NIL	NIL	NIL	NIL
	Amount outstanding	None Loan Bps				
	Nature of loan	Collateral, Transfer Loan				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	NIL	NIL	NIL	NIL	NIL
	Name(s)					
	Amount outstanding					
	Nature of loan					



	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	7,54,250/-	NIL	NIL	NIL	NIL
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	7,54,250/-	2,54,250/-	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	7,54,250/-	2,54,250/-	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self.....Member (Leader) MLHA

b. Spouse.....Member of Zila Parishad

(8) My educational qualification is as under:

Intermediate, Ram Manohar Lohia Synthetic College

Muzaffarpur, D.R.A.S.U. Muzaffarpur, 1985

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. ASHOK KUMAR CHAUDHARY
2.	Full postal address	VILL - SABAT PUR, P.O - KOLHUA, RAJAHMUNDRU DIST. MURGHANAPUR
3.	Number and Name of the constituency and state	95 - KANTI, BINAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Independent -
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL



(c) Total number of Pending cases where the court (s) have taken cognizance		Six				
PART II		Year for which last Income Tax Return filed		1. And the value of		
(a) Candidate	AEUPC 9627 F	2012-13		4393587		
(b) Spouse	AHLPD 9964 C	2012-13		337920		
(c) Dependents	NIL	NIL		NIL		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	56,53,167.61	44,98,000	NIL	NIL	NIL
B.	Immovable Asset	10,69,795.00	5,11,370.00	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1,82,53,000.00	60,58,000.00 25,25,000.00	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	12,16,975.00	6,12,870.00	NIL	NIL	NIL
7.	Liabilities	7,000.00	2,000.00	NIL	NIL	NIL
(i)	Government dues (Total)	7,000.00	2,000.00	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	14,55,258.58	NIL	NIL	NIL	NIL
8.	Highest educational qualification: Intermediate Ravi Mahesh Lohia Smarand College, Muzaffarpur, B.P.B.S.U Muz. 1985 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above,
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the 29th day of May 2016

The Deponent/s, identified by the Advocate solemnly Affirms & Declared before me that the contents of this affidavit are true to the best of his/her/ their knowledge

Rashbandra De
Advocate
29/5/16

Ashutosh Kumar Choudhary
DEPONENT

S. O. P. P. S. S. S.
ADVOCATE & NOTARY
MUZAFFARPUR, BIHAR

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

हृषि शर्मि का खोरा (हमां)

अमोक्तुगार मीमरी

हृषि शर्मि के अमास्यारि	कल कीतारि	रमैका हंमसंके	रका	श्रा के रम मोक्तुगार	अमुमसि - गारु मोक्तुगार
पमोमरी रममाय	23.05.2009	5115	7 $\frac{3}{4}$ श्री	93,000=0	1,94,000=0
	28.11.2006	5093	3 $\frac{3}{4}$ श्री	43,500=0	94,000=0
	27.04.2005	5017	11 $\frac{1}{2}$ श्री	23,000=0	1,15,000=0
	20.04.2005	5025	14 श्री	29,500=0	1,40,000=0
	13.04.2010	4558	07 श्री	1,08,000=0	2,25,000=0
	15.03.2011	5071 } 5065 }	15 श्री	1,80,000=0	3,75,000=0
	15.03.2011	5086 } 6343 }	28 $\frac{1}{2}$ श्री	3,42,000=0	7,13,000=0
	12.02.2015	5018	11 श्री	22,000=0	1,10,000=0
	10.11.2012	5087	6 $\frac{1}{2}$ श्री	1,08,000=0	1,63,000=0
	12.02.2005	5018	11 श्री	22,000=0	1,10,000=0
	10.06.2005	5078 } 5078 }	31 $\frac{1}{2}$ श्री	63,000=0	5,15,000=0
	14.12.11	5046	05 श्री	2,50,000=0	3,00,000=0
	05.09.2012	5040, 5046	13 श्री	6,50,000=0	7,80,000=0
	07.08.2005	4590, 4591	3 $\frac{1}{2}$ श्री	7000=0	88000=0
	13.01.2006	5015, 5016, 5017, 5018, 5019, 5020, 5021, 5022	28 $\frac{1}{4}$ श्री	61,500=0	2,05,000=0
	31.05.2011	5086, 5087	11 $\frac{1}{4}$ श्री	1,35,000=0	2,80,000=0
	04.08.2012	4418	16 श्री	2,40,000=0	4,00,000=0
	11.07.2009	5059, 5060, 5061	46 श्री	2,95,000=0	4,60,000=0
	13.11.2006	3956	28 $\frac{1}{2}$ श्री	71,000=0	2,85,000=0
	28.11.2006	4460, 4462, 4465, 4468	100.59 श्री	3,12,000=0	15,90,000=0
	20.04.2005	5017	11 $\frac{1}{2}$ श्री	23,000=0	1,15,000=0
	28.06.2008	5045, 5051	22 श्री	2,20,000=0	5,50,000=0
	24.08.2005	6355	36 श्री	71,000=0	3,60,000=0
	12.03.2005	50157 50163	15 श्री	30,000=0	9,50,000=0



क्र.सं. 2011-12 प्रतिष्ठान	क्र.सं. 2011-12 प्रतिष्ठान	क्र.सं. 2011-12 प्रतिष्ठान	रकम	क्र.सं. 2011-12 प्रतिष्ठान	अनुमानित-प्राप्त कीमतें इत्यादि
पुणे	24.07.2007	4461	11.570	44,000.00	3,10,000.00
रामनाथ	17.08.2005	4570, 4571	18.4.570	37,000.00	1,87,500.00
	09.11.2009	5298	12.4.570	1,47,000.00	3,12,500.00
	07.01.2008	5076, 5058	13.570	1,56,000.00	3,25,000.00
	21.07.2009	6355, 6346	44.4.570	5,34,000.00	11,13,000.00
	26.03.2009	5042	11.4.570	1,07,000.00	2,88,000.00
	12.07.2011	5112	19.570	2,85,000.00	4,75,000.00
	29.08.2005	4532, 4570	23.570	57,000.00	2,30,000.00
	17.08.2005	4570, 4571	18.4.570	37,000.00	1,87,500.00
	16.11.2009	4559	13.570	1,56,000.00	3,25,000.00
	23.05.2019	5082, 5083	17.4.570	2,10,000.00	4,38,000.00
	12.01.2008	5090, 5091	11.570	2,4,000.00	1,10,000.00
	03.01.2011	5260	37.570	4,88,000.00	9,75,000.00
	16.09.2011	5274, 5279, 5280	35.570	4,95,000.00	8,25,000.00
	23.08.2013	5023, 13461	13.570	2,15,000.00	3,25,000.00
	09.01.2013	4446	10.570	1,65,000.00	2,50,000.00
	22.12.2012	6340, 6341	14.4.570	2,36,000.00	3,57,000.00
	19.11.2011	5393, 5394	12.570	1,80,000.00	3,00,000.00
	13.01.2006	4562, 4576	30.4.570	66,500.00	3,05,000.00
	28.09.2008	4564, 4565	13.4.570	1,48,000.00	3,38,000.00
	12.02.2013	4580	18.570	2,97,000.00	7,00,000.00
	14.09.2005	4587, 4561, 4569, 4573, 4574	47.570	77,000.00	4,90,000.00
	18.01.2012	5140	23.4.570	3,57,000.00	5,88,000.00
	02.07.2014	5079, 5078	18.570	5,60,000.00	5,60,000.00
	12.12.2014	5085	18.570	4,50,000.00	4,50,000.00
	30.05.2015	6361	6.4.570	1,69,000.00	1,85,000.00
	30.05.2015	5070	08.570	2,00,000.00	2,00,000.00
	15.04.2015	5070, 5032	19.570	4,75,000.00	4,75,000.00
	18.03.2015	5140	09.570	2,25,000.00	2,25,000.00
	30.08.2014	5082, 5422	09.570	2,70,000.00	2,70,000.00
	24.03.2015	4471	2.6.570	1,82,000.00	1,82,000.00
	23.03.2015	4461	12.570	3,00,000.00	3,00,000.00
	30.03.2015	4464, 4463	21.570	8,19,000.00	8,19,000.00

कृषि शक्ति को उत्तमियोग	कृषि की लागत	सर्वेक्षण संख्या	रकम	कृषि संख्या लागत लागत	अनुमानित लागत लागत लागत
महोदय दागम	15.05.2015	5140	14570	3,50,000.00	3,50,000.00
	13.06.2015	2056	22570	5,50,000.00	5,50,000.00
	04.07.2015	5249	36570	7,00,000.00	7,00,000.00
	18.08.2015	5098	03570	2,10,000.00	2,10,000.00
	28.08.2015	5068	02570	1,40,000.00	1,40,000.00
	19.09.2015	5249	61570	1,63,000.00	1,63,000.00
		5146	11570	2,80,000.00	2,80,000.00
		4463, 4464	21570	8,19,000.00	8,19,000.00
		5249	36570	9,00,000.00	9,00,000.00
		5249	61570	1,63,000.00	1,63,000.00
		4461	12570	3,00,000.00	3,00,000.00
		5068	03570	1,40,000.00	1,40,000.00
		4566	61570		
		5160	16570	6,20,000.00	6,20,000.00
		6361	61570	1,63,000.00	1,63,000.00
		5098	3570	2,10,000.00	2,10,000.00
		4473	26570	1,82,000.00	1,82,000.00
		5574	6570	1,50,000.00	1,50,000.00
		5395	4570	2,80,000.00	2,80,000.00
			13 पर 15 पर 35	1,81,70,000.00	2,78,17,500.00
	28.08.15	347	65570	5,20,000.00	5,20,000.00
	19.05.15	347	65570	5,04,000.00	5,04,000.00
नरसिंह			1-28 पर	10,24,000.00	10,24,000.00
	12.01.2007	1422	221570	25,000.00	2,50,000.00
महोदय नरसिंह	07.01.2011	871	481570	4,85,000.00	9,00,000.00
	17.01.2011	871	481570	4,85,000.00	9,00,000.00
			77570	7,70,000.00	18,00,000.00



स्वातंत्र्य आंदोलन के मोर्चे (दस्तावेज)
अमृतक कुमार मोहनजी

गैर कृषि श्रेणी

अवधि/दिनांक	क्रमांक की सीमा	सर्वेक्षण संख्या	क्षेत्रफल (एकड़)	कृषि के अलावा अन्य उपयोग	अनुमानित-मातृ भाषा रकम
सदरमुकाम	22-11-2006	1427	18 बी	76,000=0	45,00000=0
	11-02-2006	1427	01 एअर	3171,000=0	2,50,00000=0
	06-11-2005	1427	51 बी	1,46,000=0	1,27,50,000=0
	06-11-2005	1427	49 बी	1,40,000=0	1,27,50,000=0
	12-07-2007	1981	08 बी	96,000=0	20,00000=0
	12-05-2005	1143	24 बी	87000=0	60,00000=0
	15-04-2008	1143	11 बी	97000=0	27,50,000=0
	09-11-2011	1981	05 बी	4,00000=0	12,50,000=0
	26-03-2009	1146	04 बी	53,000=0	10,00000=0
	23-03-2013	1462	02 बी	2,50,000=0	5,00000=0
	13-04-2012	1462	24 बी	2,34,000=0	5,63,000=0
	10-03-2005	1119	04 बी	22,000=0	10,00000=0
	16-12-2009	1689	07 बी	1,55,000=0	22,50,000=0
	30-03-2010	1124	08 बी	1,45,000=0	20,00000=0
			2 एअर 95 1/4 बी	22,77,000=0	7,38,13,000=0



खान्द आदिमों के लोरे (पत्नी)
राम्या

और लोरे श्रीमती की अवस्थिति	किस की तादिक	सर्वेक्षण संख्या	रकबा	अप के पक्ष लागत मुल्य	अनुमानित-बोर्ड केज्ज मुल्य
खदालपुर	24.07.2004	1427	01 एकर	3,14,000=	2,50,000=
	07.02.2012	2019	35 ई	17,50,000=	87,50,000=
	06.08-2003	1122	13 1/2 ई	39,000=	33,75,000=
	29.11-2004	1122	6 3/4 ई	32,000=	16,88,000=
	29.04-2003	1121	07 ई	37,000=	22,50,000=
	30-07-2005	1143	12 ई	58,000=	30,00000=
	29-04-2003	1121	05 ई	22,500=	12,50,000=
	05-04-2003	1982, 1983	18 ई	26,000=	45,00000=
			मै एकर 99 1/2 ई.	22,78,500=	4,98,13,000=
कुल पक्ष श्रीमती					
बोली राम्या	03.02.2012	5123	18 ई	2,70,000=	4,50,000=
	25.08.2011	5033, 5034	29 ई	4,45,000=	7,25,000=
	16.02.2012	5522	43 1/2 ई	6,53,000=	10,88,000=
	10.01.2012	5275	16 ई	1,60,000=	1,60,000=
	13.05.2008	4564, 4565	31 1/2 ई	11,64,000=	7,88,000=
	15.05.2008	4578	11 ई	49,000=	1,10,000=
			1.49 एकर	17,41,000=	33,21,000=



मोटरगाडों का वजरा

- ① मारुती 800 - BRIL 0351 वर्ष 2001 - 1,00,000 = 0
- ② SCORPIO - BROGPA 3509 2010 - 9,83,845 = 10
- ③ Tractor - BROBK 6089 2004 51,50,000 = 0
- ④ Two wheeler Two Nos. BROBPR 1893 - 2010 96,000 = 0
BROBK 5189 - 2006 51,890 = 0



मामले जी मेरे विरुद्ध लंबित हैं

① Sri Sunil Kumar Singh - J.M. 1st class
Tr. No. 2034/15 State Vs Ashok Choudhary & others
U/S - 147, 148, 341, 342, 323, 332, 186, 504, 353, 431 IPC

② S.D. J.M. West, Muzaffarpur
Tr. 1420/15 State Vs Ashok Kumar Choudhary
U/S 145, 188 IPC N.D. 03.11.2015

③ Anupama Kumari J.M. 1st class
Tr. No. 1037/14 Comp. Case No. 5123/09
Urvija Devi Vs Anwar Mehta & others
U/S 465, 420, 120B I.P.C

④ Anandita Singh - J.M. 1st class
Tr. No. 246/85, State Vs Ashok Kumar Choudhary & others
Under Sec 323 I.P.C

⑤ A.K. Srivastava J.M. 1st class
Tr. No. 2265/15 State Vs Uma Paswan and others
U/S 147, 148, 149, 504 IPC

⑥ Ahijapur P.S. Case No. 294/08 dt 31.07.08
U/S 147, 148, 149, 341, 342, 323, 324, 307, 436, 353, 332, 333,
339, 423, 504 IPC

